

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 15/05/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Sh. Rajendra Kumar & Sons. (HUF) Vs. Yamuna Power and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 58 & 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

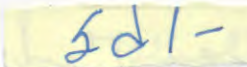
Present: Mr. Deepak Jain and Ms. Tanvi Sharma, Advocates for Petitioner.

Mr. Delep Goswami and Mr. Anirrud Goswami,
Advocates for Respondent Company.

ORDER

Arguments part heard. The main objection raised by the respondents is on the grounds of limitation.

To come up for further arguments on 11.04.2017.


(Ina Malhotra)
Member Judicial